It is not the duty of the Government to collect the amount. This question should not have been admitted. How is the Government going to reply to this question?

SHRI A. D. MANI: The members of ihe Government are connected.

SHRI ARJUN ARORA: The members of the Government, if at all they are connected, are connected in their individual capacities.

MR. CHAIRMAN: If the Government is ready to reply, they can.

SHRI M. M. DHARIA: My only question is whether any target has been fixed.

MR. CHAIRMAN: You put the question.

JAWAHARLAL NEHRU MEMORIAL FOND

- *40. SHRI M. M. DHARIA: Will the PRIME MINISTER be pleased to state:
- (a) what is the target amount fixed for the Jawaharlal Nehru Memorial Fund; and
- (b) what is the amount collected so far in each State?

THE PRIME MINISTER (SHRIMATI INDIRA GANDHI): (a) The Jawaharlal Nehru Memorial Fund authorities have intimated that no target has been fixed, but they expect to raise a sum of Rs. 18.5 crores for the Fund.

(b) A statement is placed on the Table of the House.

STATEMENT

The total collections up to the end of Juae 1966 are reported to be approximately Rs. 1,25,61,068.32 P.; the collections reportedly made in some of the States and Union Territories are as under:—

| | Rs. | | | |
|-----|---------------|---|-------|---------------|
| .00 | 25,00,130.00 | | esh | Andhra Prade |
| .00 | 1,10,000.00 | | 7 | Mysore |
| .00 | 8,25,000.00 | | *) | West Bengal |
| .00 | 75,000.00 | | 8 | Gujarat |
| .00 | 16,000.00 | 3 | | Orissa |
| .00 | 13,00,000 .00 | | (4) | Kerala |
| .00 | 22,00,000 .00 | 9 | | Maharashtra |
| .00 | . 23,125.00 | | adesh | Himachal Pra |
| .00 | 2,27,747.00 | | h | Jttar Pradesh |
| .32 | . 79,014.32 | * | | Pondicherry |
| | 2,27,747 | | h | Jttar Pradesh |

MR. CHAIRMAN: Next question.

SHRI BHUPESH GUPTA: One supplementary should be allowed.

MR. CHAIRMAN: It is not necessary.

SHRI BHUPESH GUPTA: It is very necessary because it is very important.

HON. MEMBERS: No.

MR. CHAIRMAN: You are interested, I know, but you can satisfy yourself otherwise.

SHRI BHUPESH GUPTA: When burial is given to all Nehru's policies, we want to know what is happening to the collections?

MR. CHAIRMAN: Next question.

TALKS WITH NAOA HOSTILES

*41. SHRI SIT ARAM JAIPURIA SHRI MAHAMMED HANEEF:

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

- (a) whether it is a fact that Govern ment have decided to break off talks Naga hostiles in future;
 - (b) if so, the reasons therefor; and
- (c) if the reply to part (b) be in the negative, when the next talks are proposed to be held?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): (a) No. Sir.

- (b) Does not arise.
- (c) The next round of talks is expected to take place in August. Dates are being finalised

SHRI SITARAM JAIPURIA: Has the Government's attention been drawn to a

tThe question was actually asked en the floor of the House by Shri Sitaratn Jaipuria.

press report in which Prof. Hutton, who was interviewed at a press conference called at London, has advised the Nagas to accept the proposal of the Government of India? In view of that, will the Minister say whether there has been any change in outlook and whether he expects the hostilities and other actions which the Nagas are indulging in will now be stopped and there will be a better atmosphere?

Written Answers

SHRI D1NESH SINGH: We have seen the statement made by Mr. Hutton and we welcome it. I do not know what impact it would have on the Naga thinking. We hope it will have some impact.

SHRI A. P. CHATTERJEE: Will the Minister tell the House whether the Government consider the Nagas as a distinct national entity? Secondly, I would ask the Minister to answer, if he can, whether the Indian Government recongise the right of nations or nationalities to self-determination? If the Indian Government recognise the right of nationalities to self-determination, to what extent do they recognise that right and lastly, if the Minister says that the Government do not recognise the right of self-determination, then if there is a movement for self-determination among the Nagas, do they merely want to suppress it by bullets?

SHRI DINESH SINGH : The Government recognise only one nationality and that is the nationality of India in this country.

SHRI CHITTA BASU: May I know whether the attention of the Government of India has been drawn to a statement issued by Rev. Scott in London that the Naga problem can be solved by third-party negotiations? What is the reaction of our Government to that?

SHRI DINESH SINGH: The Government's attention has been drawn to this matter. The Government feel that the Naga problem is an internal problem of India and there is no need for anyone to interfere from outside and the Government will not tolerate any intervention.

CANADIAN OBJECTION TO REMARKS IN MINISTRY'S ANNUAL REPORT

to Questions

- *42. SHRI JAGAT NARAIN: Will the Minister of EXTERNAL AFFAIRS be pleased to state:
- (a) whether it is a fact that Canada has objected to some remarks in the recent Annual Report of his Ministry;
 - (b) if so, what are those remarks; and
- (c) what is Government's reaction to the objection?

THE MINISTER OF EXTERNAL AFFAIRS (SARDAR SWARAN SINGH): (a) No, Sir.

(b) and (c) Do not arise.

MR. CHAIRMAN: The question hour is

WRITTEN ANSWERS TO **QUESTIONS**

पूर्वी पाकिस्तन की सुरक्षा के लिए पाकिस्तान और चीन के बीच समझौता

31 श्रीमती सरला भदौरिया : क्या वैदेशिक-कार्य मंत्री यह बताने की कृपा करेंगे कि पूर्वी पाकिस्तान की तयाकथित सुरक्षा के लिए पाकिस्तान और चीन के बीच जो कथित संयुक्त प्रतिरक्षा समझौता हुआ है उसके बारे में भारत सरकार की क्या प्रतिक्रिया है?

t[PACT BETWEEN PAKISTAN AND CHINA FOR DEFENCE OF EAST PAKISTAN

•31. SHRIMATI SARLA BHADAU-RIA: Will the Minister of EXTERNAL AFFAIRS be pleased to state the reaction of the Government of India on the reported joint Defence Pact between Pakistan and China for the so-called defence of East Pakistan ?]

वैदेशिक-कार्यं मंत्री (सरदार स्वर्णं सिंह) : सरकार को नहीं मालूम है कि पाकिस्तान

†[] English translation.